NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 16/221/14

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04-10-2017

NAME OF THE COMPANY: M/s ET Infradevelopment (P) Ltd. 209(5) and 209(1)

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Suresh Kumar, Advocate for the Petitioner

Ms. Aparna Mudiam, AR from the office of ROC.

ORDER

For Orders

- Sd-

(Ina Malhotra) Member (J)

(Lekh Raj Singh)